

1	2	3	4	5	6	7
9.	SPIC	0.00	637.67	2164.66	1477.96	791.90
10.	KSFL	448.82	410.32	452.42	614.02	609.91
11.	MCFL	916.98	837.63	1170.02	880.34	1221.53
12.	KFCL	0.00	0.00	0.00	0.00	202.36
TOTAL		6229.47	5891.17	8432.69	7845.77	10073.23
GRAND TOTAL		17580.25	15080.73	20285.42	20000.00	26500.00
Imported Urea		6999.98	9255.95	17475	20016	15353.3
Indigenous+Imported Urea		24580.23	24336.68	37760.42	40016.00	41853.30

Selling of medicines by MNCs at high price

†2493. SHRI NARESH AGRAWAL: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government is aware of the fact that Multi National Companies (MNCs) are selling medicines listed under National Essential Medicine List at exorbitant price;

(b) if so, the details thereof; and

(c) the remedial measures action taken by the Government in this regard, if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI NIHAL CHAND): (a) to (c) All the medicines specified in the National List of Essential Medicines 2011 (NLEM) have been included in the Schedule-I of the Drugs (Prices Control) Order, 2013 (DPCO, 2013) and brought under price control. The National Pharmaceutical Pricing Authority (NPPA) fixes/revises the prices of scheduled medicines as per the provisions of DPCO, 2013. No person is authorized to sell any scheduled formulation (medicine) to a consumer at a price exceeding the price notified by the NPPA. Whenever any case of overcharging is brought to the notice of NPPA or is detected by NPPA during its monitoring and enforcement activities, necessary action is taken for initiating recovery proceedings under the DPCO, 2013. NPPA has initiated action for overcharging in respect of 451 formulations under DPCO, 2013 which *inter-alia*, also includes formulations manufactured/marketed by Multi National Companies (MNCs). Further, NPPA has issued demand in two cases for an amount of ₹ 54.03. crore and has recovered ₹ 54.01 crore which includes *suo-moto* payment in four cases till 30.6.2014 under DPCO, 2013. However, no separate record in this regard for MNCs is being maintained by NPPA.

†Original notice of the question was received in Hindi.